

(5)

Per Tribunal

Date: 26/11/91

F# 10/11/92

Application for ... by

G.K. Masand

Respondent by

P. M. Pradhan

...

By Consent

The matter is adjourned to

10/11/92

for Final Hearing

Dy. Registrar

dated 10th JAN 92

Mr. G. K. Masand, Adv. for the applicant, Mr. P. M. Pradhan for the respondents, ~~the~~^{he} states that, he has received message from Mr. Masand, that he is busy busy in the High court today, the case be adjourned to 21st JAN. 92

b. Sawans.
 (Ms. Usha Sawans)
 M/A